GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-1592
ANSWERED ON- 29/07/2022

TEXTILE EXPORTS

1592. SHRI NEERAJ DANGI:

Will the Minister of TEXTILES be pleased to state:

(a) the details of textile exports from India during the last three years, year-wise and country-wise;

(b) whether the industry is facing challenges in textile exports;

(c) if so, the details thereof; and

(d) the manner in which these challenges are being addressed by Government along with the efforts being made to achieve growth in the exports?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): The details of textiles & apparel exports from India during the last three years are as follows:

(USD bn)

Commodity	2019-20	2020-21	2021-22
India's textiles & apparel export	33.38	29.88	42.35

Source: DGCIS provisional data

The details of textiles & apparel exports from India during the last three years country-wise is as follows:

(USD bn)

Sl. No.	Country	2019-20	2020-21	2021-22
1	U S A	8.09	7.68	11.02
2	EU-27	6.46	5.56	7.43
3	Bangladesh	2.15	2.13	5.17
4	UAE	2.17	2.06	2.46
5	U K	2.07	1.55	2.02
6	China	1.01	1.45	1.46
7	Turkey	0.59	0.45	0.91
8	Sri Lanka	0.62	0.54	0.84
9	Vietnam	0.31	0.48	0.63
10	Australia	0.43	0.48	0.58
	RoW*	9.48	7.50	9.83
	Total	33.38	29.88	42.35

Source: DGCIS provisional data, *Rest of the World

(b) to (d): India faces tariff disadvantage in some of the markets such as EU, UK etc. as compared to neighbouring competing nations like Bangladesh, Cambodia, Sri Lanka etc. To overcome it, Government has finalised trade agreements with UAE & Australia and has also entered into negotiations with the UK,

the EU, Israel and Canada for enhancing market access of Indian products, including textiles, keeping in mind the national interest and domestic sensitivities. Further, it has also entered into review process of the existing FTAs, such as those with Japan, Korea and ASEAN.

In order to provide level playing field to textiles products, Government extended continuation of Rebate of State and Central Taxes and Levies (RoSCTL) on exports of Apparel/Garments (Chapters-61 & 62) and Made-ups (Chapter-63) till 31st March 2024 with budget outlay of Rs. 6,946 crores in FY:2021-22, Rs. 7,641 crores in FY: 2022-23 and Rs.8,405 crores in FY:2023-24. The other textiles products (excluding Chapter 61, 62 and 63) which are not covered under the RoSCTL are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products. All exporters exporting the products under Chapter 61, 62 & 63 are eligible for benefits under RoSCTL.

In order to promote production of MMF Apparel, MMF Fabrics and Products of Technical Textiles in the country, Government has approved the Production Linked Incentive (PLI) Scheme for Textiles with an approved outlay of Rs 10,683 crores for a period of five years.

In addition, Government has approved setting up of 7 (seven) PM Mega Integrated Textile Regions and Apparel (PM MITRA) Parks in Greenfield/ Brownfield sites to develop world class infrastructure including plug and play facility with an outlay of Rs 4,445 crores for a period 2021-22 to 2027-28. The scheme is to develop integrated large scale and modern industrial infrastructure facility for entire value-chain of the textile industry. It will reduce logistics costs and improve competitiveness of Indian Textiles.

Government, under its Market Access Initiative (MAI) scheme provides financial support to various Export Promotion Councils (EPCs) and Trade Bodies engaged in promotion of textiles and garments exports, for organising and participating in trade fairs, exhibitions, buyer-seller meets etc. Further, in the times of COVID-19 pandemic, virtual exhibitions were also organised by EPCs as an alternative mode of marketing, in order to tap opportunities in the global markets.

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